

IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "SMC-1" NEW DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER  
AND SHRI B.R.R. KUMAR, ACCOUNTANT MEMBER

आ.अ.सं./I.T.A No.1588/Del/2018  
निर्धारणवर्ष/Assessment Year:2014-15

Aashish Shukla Prop. M/s Medi, 19, 2 <sup>nd</sup> Floor, Tagore Park, Model Town, New Delhi.	बनाम Vs.	ITO Ward 36(1), New Delhi.
PAN No. BBAPS2543G		
अपीलार्थी Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओरसे /Assessee by	Ms. Prem Lata Bansal, Sr. Adv. Shri M. Shivang Bansal, Adv.
राजस्वकीओरसे /Revenue by	Shri Prakash Dubey, Sr. DR

सुनवाईकीतारीख/ Date of hearing:	20.01.2021
उद्घोषणाकीतारीख/Pronouncement on	20.01.2021

आदेश /O R D E R

PER BHAVNESH SAINI, J.M.

This appeal by assessee has been directed against the order of Ld. CIT(Appeals)-12, New Delhi dated 15.11.2017 for AY 2014-15.

2. Ld. Counsel for assessee seeks permission to withdraw the appeal as the matter is settled in Vivad se Vishwas Scheme, 2020 and Form No. 3 have already been issued in favour of the assessee.

3. In view of the above, appeal of assessee stands dismissed as withdrawn.

Order pronounced in the open court on 20.01.2021.

**Sd/-**  
**(B.R.R. KUMAR)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(BHAVNESH SAINI)**  
**JUDICIAL MEMBER**

Dated: 20.01.2021  
*\*Kavita Arora, Sr. P.S.*

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

**By order**

**Assistant Registrar, ITAT: Delhi Benches-Delhi**